

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

Excise Appeal No.10032 of 2019

(Arising out of OIA-CCESA-SRT-APPEAL-PS-297-298-2018-19 passed by Commissioner (Appeals) Commissioner of Central Excise, Customs and Service Tax-SURAT-I)

Hardcastle Petrofer Pvt Ltd

1906,1908,1910,1912,Gidc,
Phansa Road, Sarigam (Valsad)
Valsad, Gujarat-396155

.....Appellant

VERSUS

C.C.E. & S.T.- Surat-i

New Building...Opp. Gandhi Baug,
Chowk Bazar,
Surat, Gujarat-395001

.....Respondent

APPEARANCE:

Sh. Amal Dave, Advocate for the Appellant

Sh. Rakesh B. Bhashkar, Superintendent (AR) for the Respondent

CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR

DATE OF HEARING: 11.11.2019

DATE OF DECISION:11.11.2019

The appeal is disposed of. For order, see order of date in Excise Appeal No. 10031 of 2019.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

Mehul